

[*Translation*]

Schools in Khurja

4749. SHRI ASHOK PRADHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Primary/Middle/High Schools in Khurja Parliamentary constituency;

(b) whether the Government are aware that large number of students in the rural areas who are deprived of the elementary education due to non-existence of such schools in most of the villages of the said constituency;

(c) if so, whether any concrete steps have been taken/proposed to be taken for opening of more primary/Middle/Higher Secondary Schools in Khurja parliamentary constituency; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (b) The information is being collected from Government of Uttar Pradesh and will be laid on the Table of the Sabha later.

Muhane Reservoir Project, Bihar

4750. SHRI DHIRENDRA AGARWAL : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the proposed reservoir project in the Barachatti division of Gaya district, Bihar was approved in the Seventh Five Year Plan;

(b) if so, the details regarding the estimated cost and the amount spent so far on this project;

(c) the time by which this project is likely to be completed;

(d) the total land likely to be irrigated and electricity generated, after the completion of this project; and

(e) the reasons for not starting the work on this project, so far?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No Sir.

(b) to (c) Does not arise.

[*English*]

Burn Cases

4751. SHRI BANWARILAL PUROHIT:
DR. M.P. JAISWAL:
KUMARI SUSHILA TIRIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned Delhi hospitals woefully inadequate for burns victims" appearing in 'Indian Express' dated May 10, 1996;

(b) if so, whether the Central Government Hospitals in Delhi are not well equipped to handle burns cases;

(c) whether in some of the Central Government Hospitals, the victims of burns are refused admission; and

(d) if so, the facts thereof and steps Union Government propose to take to make all the Central Government Hospitals in Delhi well equipped to handle burns cases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir. Central Government hospitals in Delhi are adequately equipped to handle the burn cases. However, the cases of burns received in LHMC & Associated Hospitals are referred to Dr. R.M.L. Hospital or Safdarjung Hospital. The upgradation of facilities in these hospitals is reviewed periodically by Dte. General of Health Services.

(c) No such report has been received by the Government.

(d) With a view to bring improvements in Burns Ward of Safdarjung Hospital sanction has been issued for renovation and procurement of equipments.

[*Translation*]

Results of University Examinations

4752. SHRI NITISH BHARADWAJ : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the rules regarding the period of time to be taken for declaring results, after holding the University examinations;

(b) the names of such universities which do not declare the results in stipulated period;

(c) whether the Government are aware of the fact that late declaration of University results adversely affects the students who have to seek admission for further studies; and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) University Grants Commission (UGC) had circulated a Model Academic Calendar in July, 89 for